

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2757**

TO BE ANSWERED ON THE 4TH AUGUST, 2026/ SHRAVANA 13, 1948 (SAKA)

FINANCIAL ASSISTANCE FOR NATURAL DISASTERS

†2757. SHRI SURESH KUMAR KASHYAP:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has reviewed the loss of lives and property caused by heavy rainfall, cloudbursts, landslides, and flash floods in hilly states, especially Himachal Pradesh, during the last three years and if so, the State-wise and district-wise including of Himachal Pradesh during the last three years;

(b) the number of persons killed, missing and injured, damaged houses, roads, bridges, agriculture, horticulture and public infrastructure along with the estimated economic loss during the said period;

(c) the details of the financial assistance sanctioned and released by the Central Government, State-wise and the assistance received by Himachal Pradesh during the said period;

(d) whether the Government has formulated any special action plan or a new scheme for hilly states towards strengthening disaster risk reduction, early warning systems, monitoring of landslides and cloudbursts, river management and climate-resilient infrastructure and if so, the details thereof; and

(e) the concrete steps taken or proposed to be taken for the prevention and mitigation of the impact of such disasters in Himachal Pradesh in the future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief

assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal as well as other available resources, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. In the case of disaster of a 'severe nature', additional financial assistance is provided from the National Disaster Response Fund (NDRF) on the basis of the recommendations of the Inter-Ministerial Central Team (IMCT), in accordance with the prescribed procedure.

This Ministry does not centrally maintain data regarding the loss of lives and property due to any disaster in the country. However, the details of damages reported by State Governments/ UTs due to various hydro-meteorological disasters in the country including Himachal Pradesh during last three years i.e. 2023-24 to 2025-26 are as per Annexure-I.

Further, the details of State-wise allocation and releases of funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during last three years i.e. 2023-24 to 2025-26 are as per Annexure-II.

(d) and (e): The Central Government has taken several initiatives to strengthen disaster risk reduction and enhance resilience in hilly States, including Himachal Pradesh, under the existing institutional and policy framework; as per the details provided below : -

- i. The National Disaster Management Plan (NDMP) and the guidelines issued by the National Disaster Management Authority (NDMA) cover disasters such as landslides, cloudbursts, Glacial Lake Outburst Floods (GLOFs), forest fires and earthquakes, to which the Himalayan region is particularly vulnerable.**
- ii. The Government has approved the National Landslide Risk Mitigation Project (NLRMP) for implementation in 15 States, including Himachal Pradesh, with the objective of reducing mortality and economic losses by reducing the vulnerability of communities and their assets to landslides. Under the project, a Central share of ₹125.00 crore and State share of ₹14.00 crore have been approved for Himachal Pradesh.**
- iii. To adopt various structural and non-structural mitigation measures for addressing the risk of Glacial Lake Outburst Floods (GLOFs), the National Glacial Lake Outburst Flood Risk Mitigation Programme (NGRMP) was approved for the States of Arunachal Pradesh, Himachal Pradesh, Sikkim and Uttarakhand.**

- iv. Mitigation Scheme for Forest Fire Risk Management has also been approved, under which central share of ₹ 7.34 crore and state share of ₹ 0.82 crore has been approved for Himachal Pradesh.**
- v. Under the National Project for Strengthening Community Based Disaster Risk Reduction Initiatives in Panchayati Raj Institutions, a total budget of ₹14.84 crore has been allocated for Himachal Pradesh to integrate Disaster Risk Reduction (DRR) practices into the Panchayati Raj governance structure through a bottom-up approach.**
- vi. An integrated warning system (SACHET) based on the Common Alerting Protocol (CAP) has also been operationalized; under this system, geo-targeted early warnings are disseminated by integrating alerts issued by the India Meteorological Department (IMD), Central Water Commission (CWC), Geological Survey of India (GSI), Indian National Centre for Ocean Information Services (INCOIS), Defence Geo-informatics Research Establishment (DGRE), and Forest Survey of India (FSI).**
- vii. Apart from this, it is continuously strengthening multi-disaster early warning systems, disaster-resistant infrastructure, community preparedness and capacity building through initiatives like Aapda Mitra (Aapda Mitra) and Yuva Aapda Mitra Scheme (Yuva Aapda Mitra Scheme).**

L.S.US.Q.NO. 2757 FOR 04.08.2026

Annexure-I

Details of damages as reported by State/ UT due to hydro-meteorological disasters during the last three years i.e. 2023-24 to 2025-26

(provisional)

S.No.	State	Year											
		2023-24				2024-25				2025-26			
		Human Lives Lost (No.)	Cattle Lost (No.)	Houses/h uts damaged (No.)	Croppped Area affected (in lakh ha.)	Human Lives Lost (No.)	Cattle Lost (No.)	Houses/h uts damaged (No.)	Croppped Area affected (in lakh ha.)	Human Lives Lost (No.)	Cattle Lost (No.)	Houses/h uts damaged (No.)	Croppped Area affected (in lakh ha.)
1	Andhra Pradesh	40	-	332	1.30	56	122	1323	0.11	756	997	3832	1.51
2	Arunachal Pradesh	9	14	134	0.00	12	175	771	-	19	387	716	0.017
3	Assam	65	1671	3805	0.59	128	16207	156691	1.38	38	14293	5111	0.42
4	Bihar	518	-	250	-	64	-	191	-	115	0	273	-
5	Chhattisgarh	114	272	2200	-	125	289	2154	-	73	0	2890	0.006
6	Goa	8	-	290	-	4	2	696	-	2	0	325	-
7	Gujarat	236	5148	30718	1.33	230	7222	20741	-	139	0	14000	-
8	Haryana	47	2982	4686	2.16	1	-	16	-	6	26	2745	4.32
9	Himachal Pradesh	556	21506	15792	0.76	408	7116	1089	-	195	4120	10525	0.32
10	Jharkhand	-	-	-	-	-	-	-	-	6	0	159	0.0017
11	Karnataka	120	798	9897	0.30	185	1219	22414	2.86	103	1551	18725	14.81
12	Kerala	84	-	2842	-	355	-	7850	-	78	0	6352	-
13	Madhya Pradesh	201	357	2997	-	373	1204	8147	-	169	1906	6042	-

L.S.US.Q.NO. 2757 FOR 04.08.2026

14	Maharashtra	146	207	467	-	206	551	98	-	167	650	3598	75.42
15	Manipur	-	-	-	-	11	233	29639	0.01	8	0	20870	0.039
16	Meghalaya	27	27	2594	-	43	241	4043	0.01	26	63	2825	0.065
17	Mizoram	11	-	212	-	44	7	440	0.21	10	3	951	-
18	Nagaland	13	5	2002	-	27	1	2231	0.03	9	261	2856	0.007
19	Odisha	4	30	3674	0.16	30	2	1941	0.22	3	40	3880	0.30
20	Punjab	77	63649	7101	1.66	23	10	114	-	28	1481	14062	1.93
21	Rajasthan	70	1048	6854	-	131	492	1863	-	70	71	52	-
22	Sikkim	75	1435	3098	-	13	4244	1669	-	19	10	2157	0.81
23	Tamil Nadu	160	3039	1606	0.36	120	66699	22406	2.92	72	985	1423	0.30
24	Telangana	19	605	5193	0.61	29	13412	8690	-	0	0	0	-
25	Tripura	40	2	13222	-	78	15	67487	-	97	7	12415	-
26	Uttar Pradesh	47	358	655	-	88	33	2644	3.95	4099	0	445	2.22
27	Uttarakhand	109	661	3137	0.09	80	524	3484	0.05	182	861	7215	0.007
28	West bengal	-	-	-	-	14	-	-	1.38	0	0	0	-
29	Andaman & Nicobar	-	-	-	-	-	-	-	-	0	0	11	-
30	Chandigarh	-	-	-	-	-	-	-	-	0	0	0	-
31	Dadar & Nagar Haveli	5	-	270	-	-	-	-	-	1	0	1	-
32	Delhi	18	10	11	-	68	-	8	-	0	0	0	-
33	Ladakh	-	-	-	-	28	73	1069	0.02	192	11828	11864	0.78
34	Lakshadweep	-	-	-	-	-	-	-	-	0	0	0	-
35	Jammu & Kashmir	29	-	229	-	-	-	-	-	0	0	0	-
36	Puducherry	1	-	25	0.07	5	5046	73	0.05	1	5	44	0.001
	Total	2849	103824	124293	9.39	2979	125139	369992	13.11	6631	39545	202364	103.284

L.S.US.Q.NO. 2757 FOR 04.08.2026

ANNEXURE-II

Statement showing State-wise details of allocation and releases of funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the last three years i.e. 2023-24 TO 2025-26

(Rs. in crore)

SI No.	State	Allocation under SDRF including Centre and State share			Centre's Share of SDRF Released			Release from NDRF (For all calamities)		
		2023-24	2024-25	2025-26	2023-24	2024-25	2025-26	2023-24	2024-25	2025-26
1.	Andhra Pradesh	1315.20	1380.80	1449.60	987.20	1036.00	1088.00	--	56.90	132.76
2.	Arunachal Pradesh	245.60	256.80	270.40	220.80	115.60	358.80	--	--	34.54
3.	Assam	756.80	795.20	834.40	680.80	716.00	751.20	--	29.02	722.36
4.	Bihar	1664.80	1748.00	1836.00	1248.80	1311.20	1376.80	--	--	76.70
5.	Chhattisgarh	508.00	533.60	560.00	181.60	380.80	610.00	--	33.24	--
6.	Goa	12.80	13.60	15.20	9.60	10.40	11.20	--	31.50	--
7.	Gujarat	1556.80	1635.20	1716.00	1140.00	600.00	2497.60	--	--	492.09
8.	Haryana	577.60	606.40	636.80	433.60	455.20	477.60	--	--	26.24
9.	Himachal Pradesh	400.80	420.00	441.60	360.80	378.40	397.60	787.25	84.56	1890.09
10.	Jharkhand	667.20	701.60	736.00	476.80	1027.20	552.00	--	--	77.69
11.	Karnataka	929.60	976.00	1024.80	697.60	732.00	768.80	--	3528.45	98.98

L.S.US.Q.NO. 2757 FOR 04.08.2026

12.	Kerala	369.60	388.00	408.00	277.60	291.20	306.40	--	--	162.23
13.	Madhya Pradesh	2140.80	2248.00	2360.00	1605.60	1686.40	1770.40	--	--	208.01
14.	Maharashtra	3788.80	3978.40	4176.80	2841.60	2984.00	3132.80	--	--	322.21
15.	Manipur	41.60	44.00	45.60	18.80	50.00	49.60	--	12.15	143.23
16.	Meghalaya	64.80	67.20	71.20	27.20	59.60	60.00	--	11.98	--
17.	Mizoram	46.40	48.00	50.40	41.60	43.20	45.60	--	18.36	14.40
18.	Nagaland	40.80	42.40	44.80	36.80	38.40	40.00	--	181.81	183.65
19.	Odisha	1886.40	1980.80	2080.00	1415.20	1485.60	1560.00	--	45.09	60.16
20.	Punjab	582.40	611.20	642.40	436.80	458.40	481.60	--	29.60	39.47
21.	Rajasthan	1742.40	1828.80	1920.00	1307.20	1372.00	1440.00	--	--	87.51
22.	Sikkim	49.60	52.00	54.40	44.80	47.20	48.80	81.89	229.82	96.47
23.	Tamil Nadu	1200.00	1260.00	1322.40	900.00	944.80	992.00	--	360.09	534.32
24.	Telangana	528.00	555.20	582.40	584.80	416.80	436.80	--	42.78	99.82
25.	Tripura	67.20	70.40	74.40	60.80	71.60	58.80	--	186.40	15.25
26.	Uttar Pradesh	2273.60	2388.00	2507.20	1664.80	1748.40	2776.40	--	172.95	--
27.	Uttarakhand	918.40	964.00	1012.00	826.40	434.00	911.20	--	21.30	291.15
28.	West Bengal	1189.60	1248.00	1311.20	892.00	936.00	983.20	--	84.77	--
Total		25565.60	26841.60	28184.00	19419.60	19830.40	24193.20	869.14	5160.77	5909.26
